

(b) The implementation of the provisions of the Copyright Act which deal with curbing piracy, vests with the State Governments. The Union Government has persuaded the State Governments to set up Special Cells for enforcement of Copyright Law. These Cells are headed by senior police officers, usually of the rank of Inspector General. A workshop on Enforcement of Copyright and Prevention of Piracy was conducted by the Indian Institute of Mass Communication (IIMC) for senior level police officers. Copies of comprehensive reading material on the subject has been prepared and sent to all the State Governments for use by the enforcement agencies to make the police officers more conversant with the provisions of law.

Dissatisfaction on media policy

1892. MS. SUSHILA TIRIYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the news broadcasters are upset with the media policy;
- (b) if so, the reasons therefor;
- (c) whether the news broadcasters have decided not to cover some important programmes; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHARY MOHAN JATUA): (a) to (d) No, Sir. Government has not received any such information from the News Broadcasters. However as per media reports, it appears that the news broadcasters have certain issues relating to the news coverage restrictions imposed by DLF-IPL under its Guidelines for Media Accreditation and News Access. There are commercial issues between the organizers, right holders and broadcasters. It is for the concerned parties to sort out the issue as per the relevant laws on the subject.

Inclusion of Pakistan serviceman in advertisement

†1893. SHRI SANJAY RAUT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the matter of printing the picture of a Pakistani serviceman in an advertisement of the Ministry of Women and Child Development has come to the notice of Government;
- (b) whether the person responsible for this advertisement has been held accountable; and
- (c) if so, the steps being taken by Government so that such a mistake is not repeated?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHARY MOHAN JATUA): (a) Yes, Sir.

(b) and (c) The Minister of State for Women & Child Development has ordered an enquiry in this regard. The enquiry is currently in progress.

† Original notice of the question was received in Hindi.